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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.155/2002

New Delhi, this 16th day of January, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.K. Agrawal, Member(A)

Dr. D.P. Singh
Senior Scientist(Crop Production)
Dte. of Wheat Research
(ICAR), Maharaja Agarsen Marg
Karnal (Haryana) Applicant

(By Shri S.M. Garg, Advocate)

versus

1. Director General
Indian Council of Agricultural Research
Krishi Bhavan, New Delhi
2. Director
Dte. of Wheat Research
(ICAR), Maharaja Agarsen Marg
Karnal (Haryana)
3. Secretary
Agricultural Scientists Recruitment Board
Krishi Anusadhan Bhawan, Pusa
New Delhi
4. Dr. A.K. Sharma
Principal Scientist (Plant Pathology)
Dte. of Wheat Research
(ICAR), Maharaja Agarsen Marg
Karnal (Haryana) Respondents

ORDER(oral)

By Shri S.K. Agrawal

The applicant is a Senior Scientist in the Dte. of Wheat Research, ICAR, Karnal. Respondents vide letter dated 14.12.1999 advertised the post of Principal Scientist (Plant Pathology) at Dte. of Wheat Research, Karnal. There was only one post to be filled up. Applicant as well as another Scientist Dr. A.K. Sharma (Respondent No.4) applied for the said post. Further, the post was being filled ^{up} by direct recruitment. The Selection Board, after an interview, prepared a panel in which Dr. Sharma was placed at Sl.No.1 while the applicant was placed at Sl.No.2 in the panel. This panel was drawn on 24.1.2001.



2. The applicant has submitted that validity of the panel is for only one year i.e. upto 23.1.2002. In the meanwhile, respondents had circulated a Career Advancement Scheme for IRS Scientists vide circular dated 19.7.2000. The minimum length of service for eligibility to move into the grade of Principal Scientist from Senior Scientist is eight years. It was further prescribed that in addition to the sanctioned post of Principal Scientist, as per cadre strength already fixed, promotion will be made from the post of Sr. Scientist to the post of Principal Scientist after 8 years of service as senior scientist. Respondent No.4 Dr. Sharma also applied for promotion under the Career Advancement Scheme and he was selected by order dated 31.7.2001 while he was promoted from 27.7.1998 when the Career Advancement Scheme came into effect.

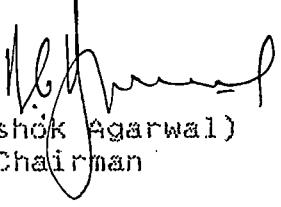
3. The applicant has submitted two representations to the respondents, first one on 19.9.2001 (P/8) and the second on 3.1.2002 (P/10), which have not yet been disposed of by the respondents. Learned counsel for the applicant has prayed that the applicant would be satisfied if his representations are disposed of by R-1 and the panel prepared on 24.1.2001 be kept alive so that the applicant may get a chance of promotion to the grade of Principal Scientist under direct recruitment quota, which post has already been vacated by R-4.

4. After hearing the learned counsel for the applicant, we are of the view that interests of justice would be duly met if directions are issued to the respondents to dispose of the representations of the applicant by



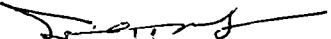
passing a reasoned and speaking order, within 8 weeks from the date of service of a copy of this order. We do so accordingly. Further, the panel may also be kept alive till the post is filled by direct recruitment.

5. With the aforesaid observations, the OA is disposed of at the admission stage even without issue of notice. There is no order as to costs.



(Ashok Agarwal)

Chairman



(S.K. Agrawal)

Member(A)

/gtv/